

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-130-2020

Nandini Pawar, presently in
Colvale Jail

...Applicant.

Versus

State and anr.

... Respondents

Shri V. Amonkar, Advocate for the applicant.

Shri M. Amonkar, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 22 December, 2020

P.C.

The learned Additional Public Prosecutor seeks time to file reply.

Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

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